

Rural Water Supply Schemes

1551. **Shri Jashvant Mehta:** Will the Minister of Health be pleased to state:

(a) the nature and extent of financial assistance asked for by Gujarat State Government for implementing State's rural water supply schemes in the Third Five Year Plan; and

(b) the amount given by the Centre so far?

The Minister of Health (Dr. Sushila Nayar): (a) A provision of Rs. 62.52 lakhs has been made in the State Plan for implementing the rural water supply schemes under the National Water Supply and Sanitation Programme during the Third Five Year Plan period. The State Government recently asked for an additional allocation of Rs. 325.10 lakhs over and above the State Plan ceiling for implementation of rural water supply schemes.

(b) A sum of Rs. 102.69 lakhs has been paid as grant-in-aid to the Government of Gujarat during the first two years of the Third Five Year Plan for all Centrally-aided schemes in the Health Sector including Rural Water Supply Schemes. It is not possible to indicate the figures separately for rural water supply schemes, as according to the existing procedure for release of Central assistance to the States, allotment of funds is not made scheme-wise but the amount is sanctioned for broad groups or categories of schemes. The State Government would be able to obtain further funds from the allocations for Local Development Works, Community Development Programmes and Backward Areas Development. The information relating to these allocations is awaited from the State Government.

Power Stations of D.V.C.

1552. { **Shri Dinen Bhattacharya:**
Dr. Ranen Sen:
Dr. Saradish Roy:
Shri Sarkar Murmu:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of major break-downs that have taken place in the turbines and generators of the power stations of D.V.C. in 1961-62 and 1962-63; and

(b) the positive steps taken to remedy these types of repeated break-downs?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) :-

Station	1961-62	1962-63
Durgapur Thermal Power Station (2x75MW)		
Unit I.	1	1
Unit II	1	1
Bokaro (125MW) 4th Unit	1	

(b) The Corporation has been advised that every effort should be made to purchase in future standard plant and equipment and make judicious selection of plant based on the experience of manufacturers. The manufacturers of the existing sets are also carrying out site inspections as well as detailed discussions with the representatives of the DVC.

The Durgapur Ist Unit was put on trial run from 26-10-60, the second unit from 4-2-61 and the Bokaro 4th Unit from 31-3-60. Except for occasional intervals when one or the other of the units had to be shut down for troubles, all the three units were generating energy which was put into the Grid. Such generation had to be below maximum loads for obvious reasons. The units were brought under normal operation and

maintenance on the dates noted below against each:

DTPS	. 1st Unit	11-11-61
DTPS	. 2nd Unit	23-2-62
Bokaro	. 4th Unit	22-12-61

They are all working now.

Housing Schemes

1553. **Shri M. Rampure:** Will the Minister of Works, Housing and

Rehabilitation be pleased to state the amount allocated (State-wise) for various housing schemes during the current year?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): The total amount of Central assistance allocated to various State Governments for housing schemes (except the Slum Clearance Scheme) during the year 1963-64, is as follows:—

(Rupees in lakhs)

Name of State	Amount allocated from		Total
	Central Government funds	Life Ins. Corpn. funds	
1. Andhra Pradesh	24.20	6.00	100.20
2. Assam	4.50	2.00	26.50
3. Bihar	24.60	87.25	111.85
4. Gujarat	61.80	42.00	103.80
5. Jammu & Kashmir	19.50	14.99	34.49
6. Kerala	32.20	38.50	70.70
7. Madhya Pradesh	50.00	65.80	115.80
8. Madras	63.10	145.00	208.10
9. Maharashtra	67.60	215.75	283.35
10. Mysore	45.60	80.00	125.60
11. Orissa	26.90	60.00	86.90
12. Punjab	8.00	100.00	108.00
13. Rajasthan	18.20	53.75	71.95
14. Uttar Pradesh	59.6 96 0	135.00	194.60
15. West Bengal		100.00	156.50
TOTAL	602.30	1236.04	1838.24

The allocations of Central assistance for the Slum Clearance Scheme have not yet been finalised and communicated to State Governments.

Hydro-Electric Projects in Mysore

1554. **Shri Mohsin:** Will the Minister of Irrigation and Power be pleased to state:

(a) the schemes under consideration of Government about the hydro-electric projects in Mysore State and whether Kalj project is under such consideration;

(b) the quantity of power to be generated from this project and the cost of the project; and